

(b) whether Government proposes to simplify the process of retention of accommodation by such deserving and willing employees to encourage them to provide their services to various Minister and other VVIP postings, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) and (b) The Government accommodation in possession of employees of independent bodies etc. belong to Departmental Pool and retention of such accommodation are governed by their own independent rules.

Vacancy of posts in Ministries/departments

1275. SHRI M. P. VEERENDRA KUMAR: Will the PRIME MINISTER be pleased to state:

(a) the number of posts vacant for various category in all Central Ministries and Departments, category-wise and Ministry/Department-wise, the details thereof;

(b) the steps being taken to ensure recruitment to all vacant posts; and

(c) the details of recruitment made to fill up the vacancy in various categories of posts during the last two years?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH): (a) As per the latest published brochure on pay and allowances, published by Pay Research Unit, Department of Expenditure, Ministry of Finance, the Ministries/Departments-wise number of estimated sanctioned posts, number in position and vacant posts category-wise (Gazetted/Non-Gazetted) employees as on 01.03.2014, is given in the Statement (*See below*).

(b) and (c) The posts sanctioned in Government Ministries/Departments are required to be filled as per the Recruitment Rules as and when vacancies arise.

Statement

Group-wise and Status(G/NG)-wise estimated number of Central Government civilian regular employees as on 1.3.2014

Sl. No.	Ministry/Department	A(G)*	B(G)	B(NG)	C(NG)\$	Total
Number of Sanctioned Posts						
1.	Agricultural Research and Education**	20	0	20	4	44
2.	Agriculture and Cooperation	571	479	539	3754	5343

Sl. No.	Ministry/Department	A(G)*	B(G)	B(NG)	C(NG)\$	Total
3.	Animal Husbandry and Dairying	339	148	117	3434	4038
4.	Atomic Energy	10582	637	10812	15401	37432
5.	AYUSH	79	34	96	100	309
6.	Bio-Technology	79	40	49	87	255
7.	Cabinet Secretariat	60	51	100	143	354
8.	Chemicals, Petrochemicals and Pharmaceuticals	99	49	97	235	480
9.	Civil Aviation	785	96	260	814	1955
10.	Coal	53	50	82	234	419
11.	Commerce**	678	897	1019	4409	7003
12.	Consumer Affairs	194	187	221	608	1210
13.	Corporate Affairs	448	0	798	1066	2312
14.	Culture**	257	351	616	6441	7665
15.	Defence (Civilian)	17405	38807	46132	483132	585476
16.	Development of NE Region	65	74	47	144	330
17.	Disinvestment	20	8	13	14	55
18.	Drinking Water and Sanitation	32	27	35	43	137
19.	Earth Sciences	605	1298	2758	3488	8149
20.	Economic Affairs	435	171	23	884	1513
21.	Environment and Forests	854	1004	296	2717	4871
22.	Expenditure	327	205	172	707	1411
23.	External Affairs	2535	1098	2071	2665	8369
24.	Fertilizers	65	33	70	164	332
25.	Financial Services	261	146	352	822	1581
26.	Food and Public Distribution	244	86	221	804	1355
27.	Food Processing Industries	30	32	33	65	160
28.	Health and Family Welfare	3066	855	1346	22450	27717
29.	Heavy Industry	55	45	56	122	278
30.	Higher Education	206	169	359	513	1247

Sl. No.	Ministry/Department	A(G)*	B(G)	B(NG)	C(NG)\$	Total
31.	Home Affairs	20468	4742	52206	913810	991226
32.	Indian Audit and Accounts	696	25498	0	42417	68611
33.	Industrial Policy and Promotion**	310	181	208	1521	2220
34.	Information and Broadcasting	509	438	912	4647	6506
35.	Information Technology	3387	840	147	1812	6186
36.	Labour and Employment	1247	1183	700	5316	8446
37.	Land Resources	35	24	29	43	131
38.	Law and Justice	266	239	266	1102	1873
39.	Micro, Small and Medium Enterprises**	232	388	56	1204	1880
40.	Mines	4356	1602	3077	8900	17935
41.	Minority Affairs	59	34	42	142	277
42.	New and Renewable Energy	121	56	15	150	342
43.	Overseas Indian Affairs	34	14	45	95	188
44.	Panchayati Raj	27	13	29	15	84
45.	Parliamentary Affairs	21	20	33	85	159
46.	Personnel, Public Grievances and Pensions	1402	709	2403	6160	10674
47.	Petroleum and Natural Gas	58	77	70	136	341
48.	Planning Commission	621	263	302	650	1836
49.	Posts**	576	1406	6868	191494	200344
50.	Power	616	376	331	681	2004
51.	President's Secretariat	19	37	56	201	313
52.	Prime Minister's Office	56	71	118	280	525
53.	Public Enterprises	30	10	30	52	122
54.	Railways	9089	7932	0	1316904	1333925
55.	Revenue	13168	30173	36446	105367	185154
56.	Road Transport and Highways	280	188	347	471	1286
57.	Rural Development	103	109	121	251	584

Sl. No.	Ministry/Department	A(G)*	B(G)	B(NG)	C(NG)\$	Total
58.	School Education and Literacy	97	31	97	171	396
59.	Science and Technology	603	831	271	10622	12327
60.	Shipping	288	215	730	1632	2865
61.	Social Justice and Empowerment	106	85	148	306	645
62.	Space	8838	604	3290	6016	18748
63.	Implementation	542	1687	2796	1289	6314
64.	Steel	51	41	65	120	277
65.	Telecommunication**	933	462	173	1319	2887
66.	Textiles	319	206	725	3489	4739
67.	Tourism	64	85	58	373	580
68.	Tribal Affairs	72	41	74	120	307
69.	Union Public Service Commission	173	269	539	1010	1991
70.	Urban Development***	2490	814	55 59	15043	23906
71.	Vice President's Secretariat	6	5	0	49	60
72.	Water Resources	1777	2509	2780	6313	13379
73.	Women and Child Development	93	39	192	393	717
74.	Youth Affairs and Sports	38	80	72	284	474
TOTAL		114725	131704	191236	3207919	3645584

Number in Position

1.	Agricultural Research and Education**	20	0	20	4	44
2.	Agriculture and Cooperation	401	336	377	2632	3746
3.	Animal Husbandry and Dairying	209	86	70	2411	2776
4.	Atomic Energy	9993	592	10059	11183	31827
5.	AYUSH	65	10	49	72	196
6.	Bio-Technology	68	15	43	55	181
7.	Cabinet Secretariat	52	43	81	112	288
8.	Chemicals, Petrochemicals and Pharmaceuticals	84	38	60	194	376

Sl. No.	Ministry/Department	A(G)*	B(G)	B(NG)	C(NG)\$	Total
9.	Civil Aviation	398	64	102	463	1027
10.	Coal	41	34	72	162	309
11.	Commerce**	678	897	1019	4409	7003
12.	Consumer Affairs	143	144	119	473	879
13.	Corporate Affairs	337	0	500	632	1469
14.	Culture**	257	351	616	6441	7665
15.	Defence (Civilian)	17160	30576	28839	321847	398422
16.	Development of NE Region	49	50	33	110	242
17.	Disinvestment	20	7	13	14	54
18.	Drinking Water and Sanitation	24	16	24	30	94
19.	Earth Sciences	312	1122	1979	1968	5381
20.	Economic Affairs	372	132	13	721	1238
21.	Environment and Forests	665	550	157	1711	3083
22.	Expenditure	250	160	102	430	942
23.	External Affairs	2216	943	1730	2215	7104
24.	Fertilizers	56	31	58	117	262
25.	Financial Services	220	106	211	608	1145
26.	Food and Public Distribution	174	80	156	430	840
27.	Food Processing Industries	31	32	22	49	134
28.	Health and Family Welfare	3066	855	1346	22450	27717
29.	Heavy Industry	47	23	37	76	183
30.	Higher Education	161	106	205	393	65
31.	Home Affairs	17279	2930	41345	860034	921588
32.	Indian Audit and Accounts	539	19778	0	27781	48098
33.	Industrial Policy and Promotion**	310	181	208	1521	2220
34.	Information and Broadcasting	332	314	629	3096	4371
35.	Information Technology	3183	766	118	1252	5319
36.	Labour and Employment	821	774	481	4206	682
37.	Land Resources	27	12	18	25	82

Sl. No.	Ministry/Department	A(G)*	B(G)	B(NG)	C(NG)\$	Total
38.	Law and Justice	88	136	147	713	1084
39.	Micro, Small and Medium Enterprises**	232	388	56	1204	1880
40.	Mines	2447	666	1923	6274	11310
41.	Minority Affairs	45	31	24	107	207
42.	New and Renewable Energy	94	19	9	105	227
43.	Overseas Indian Affairs	26	9	31	52	118
44.	Panchayati Raj	25	9	16	6	56
45.	Parliamentary Affairs	21	18	21	63	123
46.	Personnel, Public Grievances and Pensions	1118	526	1862	5397	8903
47.	Petroleum and Natural Gas	54	61	65	84	264
48.	Planning Commission	391	171	252	465	1279
49.	Posts**	576	1406	6868	191494	200344
50.	Power	373	116	212	341	1042
51.	President's Secretariat	17	35	51	138	241
52.	Prime Minister's Office	54	69	98	184	405
53.	Public Enterprises	24	10	12	24	70
54.	Railways	9089	7932	0	1316904	1333925
55.	Revenue	8164	19465	24938	50002	102569
56.	Road Transport and Highways	241	151	308	370	1070
57.	Rural Development	92	87	86	163	428
58.	School Education and Literacy	71	26	65	126	288
59.	Science and Technology	419	1334	204	5266	7223
60.	Shipping	183	171	441	1026	1821
61.	Social Justice and Empowerment	83	64	99	246	492
62.	Space	8378	475	2832	3022	14707
63.	Implementation	423	1389	1792	959	4563
64.	Steel	42	35	55	100	232
65.	Telecommunication**	933	462	173	1319	2887

Sl. No.	Ministry/Department	A(G)*	B(G)	B(NG)	C(NG)\$	Total
66.	Textiles	262	180	665	3131	4238
67.	Tourism	51	75	37	329	492
68.	Tribal Affairs	49	25	37	86	197
69.	Union Public Service Commission	144	185	388	693	1410
70.	Urban Development***	2429	639	4546	9146	16760
71.	Vice President's Secretariat	5	3	0	41	49
72.	Water Resources	1347	1506	1663	4241	8757
73.	Women and Child Development	72	31	135	286	524
74.	Youth Affairs and Sports	33	49	46	161	289
TOTAL		98155	100108	141068	2884595	3223926

Difference

1.	Agricultural Research and Education**	0	0	0	0	0
2.	Agriculture and Cooperation	170	143	162	1122	1597
3.	Animal Husbandry and Dairying	130	62	47	1023	1262
4.	Atomic Energy	589	45	753	4218	5605
5.	AYUSH	14	24	47	28	113
6.	Bio-Technology	11	25	6	32	74
7.	Cabinet Secretariat	8	8	19	31	66
8.	Chemicals, Petrochemicals and Pharmaceuticals	15	11	37	41	104
9.	Civil Aviation	387	32	158	351	928
10.	Coal	12	16	10	72	110
11.	Commerce**	0	0	0	0	0
12.	Consumer Affairs	51	43	102	135	331
13.	Corporate Affairs	111	0	298	434	843
14.	Culture**	0	0	0	0	0
15.	Defence (Civilian)	245	8231	17293	161285	187054
16.	Development of NE Region	16	24	14	34	88

Sl. No.	Ministry/Department	A(G)*	B(G)	B(NG)	C(NG)\$	Total
17.	Disinvestment	0	1	0	0	1
18.	Drinking Water and Sanitation	8	11	11	13	43
19.	Earth Sciences	293	176	779	1520	2768
20.	Economic Affairs	63	39	JO	163	275
21.	Environment and Forests	189	454	139	1006	1788
22.	Expenditure	77	45	70	277	469
23.	External Affairs	319	155	341	450	1265
24.	Fertilizers	9	2	12	47	70
25.	Financial Services	41	40	141	214	436
26.	Food and Public Distribution	70	6	65	374	515
27.	Food Processing Industries	1	0	11	16	26
28.	Health and Family Welfare	0	0	0	0	0
29.	Heavy Industry	8	22	19	46	95
30.	Higher Education	45	63	154	120	382
31.	Home Affairs	3189	1812	10861	53776	69638
32.	Indian Audit and Accounts	157	5720	0	14636	20513
33.	Industrial Policy and Promotion**	0	0	0	0	0
34.	Information and Broadcasting	177	124	283	1551	2135
35.	Information Technology	204	74	29	560	867
36.	Labour and Employment	426	409	219	1110	2164
37.	Land Resources	8	12	11	18	49
38.	Law and Justice	178	103	119	389	789
39.	Micro, Small and Medium Enterprises**	0	0	0	0	0
40.	Mines	1909	936	1154	2626	6625
41.	Minority Affairs	14	3	18	35	70
42.	New and Renewable Energy	27	37	6	45	115
43.	Overseas Indian Affairs	8	5	14	43	70

Sl. No.	Ministry/Department	A(G)*	B(G)	B(NG)	C(NG)\$	Total
44.	Panchayati Raj	2	4	13	9	28
45.	Parliamentary Affairs	0	2	12	22	36
46.	Personnel, Public Grievances and Pensions	284	183	541	763	1771
47.	Petroleum and Natural Gas	4	16	5	52	77
48.	Planning Commission	230	92	50	185	557
49.	Posts**	0	0	0	0	0
50.	Power	243	260	119	340	962
51.	President's Secretariat	2	2	5	63	72
52.	Prime Minister's Office	2	2	20	96	120
53.	Public Enterprises	6	0	18	28	52
54.	Railways	0	0	0	0	0
55.	Revenue	5004	10708	11508	55365	82585
56.	Road Transport and Highways	39	37	39	101	216
57.	Rural Development	11	22	35	88	156
58.	School Education and Literacy	26	5	32	45	108
59.	Science and Technology	184	-503	67	5356	5104
60.	Shipping	105	44	289	606	1044
61.	Social Justice and Empowerment	23	21	49	60	153
62.	Space	460	129	458	2994	4041
63.	Implementation	119	298	1004	330	1751
64.	Steel	9	6	10	20	45
65.	Telecommunication**	0	0	0	0	0
66.	Textiles	57	26	60	358	501
67.	Tourism	13	10	21	44	88
68.	Tribal Affairs	23	16	37	34	110
69.	Union Public Service Commission	29	84	151	317	581
70.	Urban Development***	61	175	1013	5897	7146
71.	Vice President's Secretariat	1	2	0	8	11

Sl. No.	Ministry/Department	A(G)*	B(G)	B(NG)	C(NG)\$	Total
72.	Water Resources	430	1003	1117	2072	4622
73.	Women and Child Development	21	8	57	107	193
74.	Youth Affairs and Sports	5	31	26	123	185
TOTAL		16570	31596	50168	323324	421658

*Includes some non-gazetted posts also.

**Sanctioned strength/In position are provisional.

***Including HUPA.

\$Erstwhile Group D Posts have been categorized as Group C after implementation of 6th CPC

Implementation of RTI Act

1276. SHRI DEVENDER GOUD T.: Will the PRIME MINISTER be pleased to state:

- (a) the aims and objectives of Right to Information (RTI) Act;
- (b) whether any assessment has been made about the implementation of RTI Act, if so, the findings of the same;
- (c) whether the Ministry is aware that pending appeals under RTI have gone up from 6,917 in 2009 to 37,878 in 2015, if so, whether the pendency is defeating the objective of RTI; and
- (d) how the Ministry is planning to reduce the pendency and also bring in more transparency in disposal of cases?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH): (a) Right to Information (RTI) Act, 2005 provides for setting out the practical regime of right to information for citizens to secure access to information under the control of public authorities, in order to promote transparency and accountability in the working of every public authority.

(b) A study was conducted through an independent organization to assess the key issues and constraints in implementation of the provisions of Right to Information Act, 2005. The study, *inter-alia*, points out that awareness about the RTI Act in rural areas is less than in urban areas; awareness amongst women is much less than men; the gap in implementation of the RTI Act is because of lack of clear accountability in respect of various functionaries etc. The study recommended measures for improving awareness on right to information; improving convenience in filing information requests; improving efficiency of the Information Commissions, enhancing accountability and clarity of various stakeholders, etc.